

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.204/7/AMR/2019	IA(IBC)/105/2022, IA(IBC)/82/2022, IA(IBC)/64/2022	60(5) of IBC	PP Bafna Ventures Private Limited Vs. KVR Industries Private Limited and another (i.e. IRP)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA(IBC)/105/2022:

Mr.Madhusudhana Reddy, RP is present. At request of the Resolution Professional (RP) for filing counter, list the matter on 26.10.2022.

IA(IBC)/82/2022:

Mr.G.Sethu Rama Rao, Counsel for the Respondent is present. List the matter on 26.10.2022.

IA(IBC)/64/2022:

Mr.G.Sethu Rama Rao, Counsel for the Applicant is present. List the matter on 26.10.2022.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**